

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:650
ANSWERED ON:09.12.2013
DOHA CONFERENCE
Viswanathan Shri P.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the country has demanded for equity, finances and technology transfer at Doha Conference;
- (b) if so, the details thereof;
- (c) whether the developed countries have agreed to make long term commitments on finance or agreed to the principle of equity in the climate change discourse;
- (d) if not, the reaction of the Government thereto;
- (e) whether the United States and European Union have differed on the principle of equity or committing anything in terms of long - term finance; and
- (f) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) Yes sir, India has demanded for equity, finances and technology transfer at Doha Conference. India's negotiating stance at Doha was guided by the decisions of the Cabinet taken in its meetings held on December 1, 2011. Accordingly, the three issues of Equity, finance and Technology transfer are under negotiation under the United Nations Framework Convention on Climate Change (UNFCCC) process.

(c) to (e) According to the Cancun Agreement 2010, developed countries including US and EU took a collective commitment to provide new and additional resources to a goal of mobilizing jointly USD100 billion per year by 2020 to address the needs of developing countries. The Doha Conference has explicitly recognized that the action of parties will be based on equity and Common But Differentiated Responsibilities (CBDR) including the need for equitable access to sustainable development.

(f) India has been pursuing these issues very closely in the meeting of the Conference of Parties by aligning itself with the G-77 and China, BASIC (Brazil, South Africa, India and China) and the LMDCs (Like Minded Developing Countries).